

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 180/00408/2020

Thursday this the 17th day of December, 2020

CORAM:

Hon'ble Mr. P.Madhavan, Judicial Member
Hon'ble Mr.K.V.Eapen, Administrative Member

N.V.Narayanan (No.7628106), - CIV Watchman
aged 40 years, S/o.Roshaiah N
E 85, Regula Chilaka
Ambavaram Kothapalli, Prakasam
Andhra Pradesh Pin – 523 112
Now residing at, Gullstan House No.1/188
Near Collectors Bungalow, West Hill P.O
Kozhikode – 673 005

..... **Applicant**

(By Advocate : Ms.P.T.Sheejish – not present)

V e r s u s

1. Union of India, represented by the
Secretary to the Ministry of Defence
National Stadium, India Gate, New Delhi, Delhi 110 001
2. Chief of Army Staff, Room No.B-30, ADG Pl South Block
Integrated Headquarters of MoD (Army) New Delhi – pin:110011
3. Army Recruitment Office, represented by the authorised officer
HQ Rtg Zone, 148 Fd Marshal KN Cariyappa Road, Bangalore
Karnataka, Pin 560 025
4. Army Recruitment Officer, represented by the authorized officer
Westhill, Battracks, Calicut, Pin :673 005
5. Colonel Mr.Sameeth Nawkana, No.IC 53165 A
Now working at: 28 special wing, Prem Nagar, Dehradun
Uttharakand, Pin 248 007, Ph.No.7830602027
Former Director of Recruitment, Army Recruitment Officer
Westhill, Battracks, Calicut, Pin : 673 005 **Respondents**

(By Advocate : Mr.T.C.Krishna, Sr.PCGC for R 1-4)

This application having been heard on 17.12.2020 through video conference, the Tribunal on the same day delivered the following:

ORDER (ORAL)

Hon'ble Mr. P.Madhavan, Judicial Member –

When the matter was taken up for consideration, counsel for the applicant was not present. No representation even after directing the applicant to come with instructions from the applicant regarding the statement filed by the respondents. Counsel for the applicant has also not produced the proof of service of notice on the private respondents.

2. It appears that the applicant is not interested to continue with this Original Application. Hence the O.A stands dismissed. No costs.

**(K.V.EAPEN)
ADMINISTRATIVE MEMBER**

**(P.MADHAVAN)
JUDICIAL MEMBER**

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List of Annexures

Annexure A1 - True copy of the job identity card of the applicant

Annexure A2 - True copy of the certificate issued to the applicant

Annexure A3 - True copy of the medical treatment record of the applicant dated 20.4.2020

Annexure A4 - True copy of the police complaint, along with the receipt of the police complaint filed by the applicant dated 21.4.2020

Annexure A5 - True copy of the complaint dated 12.5.2020 to the Chief of Army staff at New Delhi

Annexure A6 - True copy of the complaint dated 18.5.2020 submitted by the applicant before Nadakkavu police

Annexure A7 - True copy of the receipt of the police complaint filed by the applicant dated 18.5.2020

Annexure A8 - True copy of the representation filed by the applicant before the national human rights commission on 20.5.2020.

Annexure A9 - True copy of the representation filed by the applicant before the Union Ministry of Defence on 22.5.2020

Annexure A10 - True copy of the representations filed by the applicant in the above issue to the district collector dated 23.5.2020

Annexure A11 - True copy of the representations filed by the applicant in the above issue to Zonal Army Recruiting Officer dated 23.5.2020

Annexure A12 - The true copy of the show cause notice dated 6.3.2020 issued to the applicant (impugned order)

Annexure A13 - The true copy of the reply to Annexure A12 dated 10.6.2020

Annexure A14 - The true copy of the notification dated 1.6.2020 issued by the Ministry of Defence.

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